NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.41/(MAH)/2014 CA No. 11/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016

NAME OF THE PARTIES: Shri Kamal Sharma

V/s.

M/s. Hitech Auto Emission Control Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION S. No. Adv. Valun Nathani \$ Drowne libdhar blo (for Petitioner)

2. AJAY IKUMAR Practering Company Secretary Descents

ORDER For Respondents

C.A. No. 11/2015 in C.P. No. 41/397-398/CLB/MB/2014

Ld. Counsel for both sides are present.

At request, list this matter for hearing on 3rd January, 2017.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 22.11.2016